

[Shri Rajesh Pilot]

know that patients from neighbour states like Punjab, Haryana, Uttar Pradesh, Rajasthan and Madhya Pradesh etc. come to these hospitals for treatment. These are also the three major hospitals at the service of citizens of Delhi. There are no proper equipments, clothings, beds and poor patients are seen lying in the corridors of these hospitals even without proper beds. There is no restriction or system of control on the movements of visitors, which ultimately make the patients conditions in these hospitals far from satisfactory. Clothing material is either dirty or below standard.

The most unfortunate scence is in Casualty/Emergency wards of these hospitals. Patients are seen crying for staff/doctors. The operation rooms of these wings are not fully equipped/operational. These operation rooms are supposed to be fully operational and generally seen with only one oxygen gas cylinder and that too in a shabby condition.

All these factors require immediate attention of the Central Government and I urge that this matter should be immediately looked into and effective measures be taken so that the conditions improve without further delay.

(iv) NEED TO AUGMENT SUPPLY OF DRINKING WATER IN OLD DELHI PARTICULARLY IN NAI SARAK AREA.

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SHRI BHIKU RAM JAIN (Chandni Chowk): Under 377 I make a statement:

The people in the walled city area, Nai Sark Delhi have been crying for the drinking water for three days and not a drop of water was supplied there. All efforts of the residents to approach the municipal authorities have failed. There are no public taps in the area and handpumps have also not been provided. The authorities are giving step motherly treatment to the residents of the walled city area of Delhi which is called Shahjehana-bad. This is an insult to this great city. Drinking water is being supplied on normal days to the residents residing in the area for two hours in the morning and two hours in the evening and that too at low pressure. The requests made to the concerned authorities to augment the supply have not brought any fruits. In posh colonies of New Delhi and other New Delhi areas water is being supplied round the clock but the walled city area of Delhi is being neglected. It is high time that some suitable measures should be taken to augment the drinking water supply for the residents of walled city area and immediate arrangements should be made to provide drinking water to the Nai Sarak area residents who have been crying for water for three days.

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(v) NEED FOR A PROBE ABOUT DEAD BODIES FOUND ON THE VEDARANYAM SHORE IN TAMIL NADU.

SHRI ERA MOHAN (Coimbatore): Mr. Chairman, Sir, some dead bodies, were found washed ashore off Vedaranyam, Tamil Nadu. The local police and village headmen

were Present when these bodies were found. Some ten bodies had been washed ashore between Vedaranyam and Port Calimers in Thanjavur district of Tamil Nadu between August 29 and September 1, 1981. The local authorities had disposed of the bodies probably to hide the facts and in support of their intimation to the Government that no body was found.

The DMK leader showed recently to newsmen the photographs of some skeltons found near the shore. It is feared that the dead bodies were those of Tamilians of Shri Lanka who had been murdered in the recent racial riots in Sri Lanka.

Many thousands of families of Tamilians have been stranded at Thalaimannar, Sri Lanka, and they are all keen to come away because of uncertainties prevalent there. But there are no steamers for transporting all of them. It is demanded that a probe must be ordered immediately to confirm that these bodies were those of Tamilians of Sri Lanka. There is going to be a statewide all-party hartal on 12-9-81 in TamilNadu to express the resentment of the people here at the atrocities on Tamilians in Sri Lanka.

With no signs of abatement of communal conflagration in Sri Lanka, it is necessary for the Government to take immediate steps for transporting all those wanting to come to India. It is not a question of internal problem of another country. It is a human problem of millions of people of Indian origin in Sri Lanka.

I demand immediate probe in the matter of finding out whether the dead bodies were those of Tamilians of Sri Lanka.

(vi) PROPOSED BOYCOTT OF SOME LEADING DRUG COMPANIES BY RETAIL CHEMISTS OF BOMBAY.

SHRI R. K. MHALGI (Thane): Mr. Chairman, Sir, retail chemists of Bombay have threatened to boycott the entire range of 57 leading drug companies, including the State-owned Indian Drugs and Pharmaceuticals Ltd. in order to press their demand for higher trade margin. According to Chemist plan, the boycott will commence from 15th September, 1981.

A few days ago, when the representatives of the Chemists' Association met the Union Minister of Petroleum, Chemicals and Fertilisers, he is reported to have assured them that the matter would be looked into. But no substantial progress has been made. If the boycott by chemists starts as per schedule, lacs of poor people in Maharashtra and other parts of the country would be put to great hardship in getting the must medicines in every day life.

I, therefore, urge upon the Government to look into the matter immediately and to take urgent steps to save the people from impending boycott by Chemists' Association.

(vii) ENQUIRY INTO WORKING OF THE MANAGEMENT OF GANDEI EYE HOSPITAL, ALIGARH.

SHRI CHANDRA PAL SHAILANI (Hathras): Mr. Chairman, Sir, the Gandhi Eye Hospital, Aligarh, is an